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SLP(Crl.)No. 3887 OF 2000  
ITEM No.1

Court No. 5

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3887/2000  
(From the judgement and order dated 20/08/1999 in CRLRA 1815/98  
of The HIGH COURT OF BOMBAY AT AURANGABAD)

FATHER THOMAS SHINGARE & ORS.

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

( With Appln(s). for exemption from filing c/c of the impugned Judgment  
and permission to place addl. documents on record and stay)  
( With Office Report )

Date : 27/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. R.K. Jain, Sr. Adv.  
Mr. Manoj Swarup, Adv.  
Mr. Ajay Gupta, Adv.  
Mr. AH Joshi, Adv.

For Respondent (s) Mr. HW Dhabe, Sr. Adv.  
Mr. SS Shinde, Adv.  
Mr. S.V. Deshpande, Adv.  
  
Mr. Shakil Ahmed Syed, Adv.

UPON hearing counsel the Court made the following

O R D E R

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List after two weeks.

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(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master